## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 25.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No.56/BB/ 2017		Admission	Rule-6 of IB.	Universal Services Vs Ocwen Financial Solutions Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

for CR Nanda humas Pethoner

Counsel for petitioner is present. The matter is listed today for admission.

Registry has raised some objections. Counsel requested time to comply the objections.

List it on 91.08.2017.

MEMBER (J)

MEMBER (T)